

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION

FRIDAY, 18th MARCH, 2016

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2.50 P.m.

The day was allotted for Government Business.

1. **Questions:**

Questions Nos. 207 – 217 were taken up and disposed off.

Questions No. 212 – The Questionnaire was not present inside the House.

2. **Call Attention Notice:**

Shri Witting Mawsor, MLA called the attention of the Minister in-charge Home (Police) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in 'Mawphor' dated 17th February, 2016 under the caption "Mawshynrut ka la biang pura ban ioh Civil Subdivision".

Shri Witting Mawsor, Hon'ble Member was not present inside the House, and so it was not taken up.

3. **Dr. Mukul Sangma, Chief Minister** laid a statement relating to a Call Attention Notice by Shri John Leslee K. Sangma, MLA under the caption "Illegal Timber, Boulder Seized in Garo Hills".

4. **Dr. Mukul Sangma, Chief Minister** in-charge Personnel & AR (B) laid a statement relating to a Call Attention Notice by Shri John Leslee K. Sangma, MLA under the caption "GH Adhoc Government Employees approaches C.M. for Service regularisation".

5 **General Discussion on the Budget.**

Dr. Jemino Mawthoh continued with his speech on Budget Discussion.

(At 11.15 a.m., Smti Dikkanchi D. Shira was in the Chair)

Other Members who participated were Shri R.V. Lyngdoh, MLA, Shri T. Chyne, MLA,

(At 1.15 P.m., Hon'ble Speaker was in the Chair) Shri Paul Lyngdoh, MLA, Shri John Leslee K. Sangma, MLA, Shri Saleng A. Sangma, MLA.

6. **Dr. Mukul Sangma, Chief Minister** in-charge Finance replied on the General Discussion on the Budget.
7. **Dr. Mukul Sangma, Chief Minister** in-charge Political introduced the Meghalaya Residents Safety and Security Bill, 2016 with the leave of the House.
8. **Dr. Mukul Sangma, Chief Minister** in-charge Political introduced the Meghalaya (Benami Transactions Prohibition) (Amendment) Bill, 2016 with the leave of the House.
9. **Shri R. Lyngdoh, Deputy Chief Minister** in-charge Water Resources laid a Statement relating to reply to the Supplementary Question asked by Shri John Leslee K. Sangma, MLA on Starred Question No.183 on 17.03.2016.
10. **Adjournment ;**
Since there was no more Business to be transacted, the House was adjourned till 10. A.m. on Monday, the 21st March, 2016.

*Dated Shillong,
the 18th March, 2016.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*